GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:1549 ANSWERED ON:15.07.2009 NATIONAL CONSERVATION POLICY FOR HISTORICAL MONUMENTS Mahtab Shri Bhartruhari;Reddy Shri K. Jayasurya Prakash

Will the Minister of CULTURE be pleased to state:

(a) whether the Government proposes to formulate a National Conservation Policy for historical monuments;

(b) if so, the details thereof;

(c) whether any steps have been taken to recognize historic cities as cultural artefacts worth protecting;

(d) if so, the details thereof; and

(e) the historic cities proposed to be covered under the proposal, State-wise, especially in Andhra Pradesh?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a) & (b) There is no specific proposal to formulate a national conservation policy for historical monuments. However, as per the existing practice, the monuments declared protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 are maintained and conserved by the Archaeological Survey of India as per archaeological principles depending upon the availability of resources and needs of intervention.

(c) & (d) No, Sir. However, in important historic cities, historical buildings have been declared protected as of national importance under the relevant provisions of the Ancient Monuments and Archaeological Sites and Remains Act 1958.

(e) Does not arise.